

MR. SPEAKER : You can make the statement now.

SHRI SIKANDAR BAKHT : The question is....

MR. SPEAKER : Not the one that you gave me; I am not permitting that. I am permitting the one that you gave later. I am not permitting the other one because I will hold an inquiry; therefore, I do not want any statement on that.

16.33 hrs.

STATEMENT RE. EVICTION OF A MEMBERS FAMILY FROM HIS RESIDENCE

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : Because of the constraints on account of the Speaker having decided to hold an inquiry in the matter that was raised today with regard to the eviction of Shri Raje Vishveshvar Rao, M.P., I am avoiding giving all the details. (*Interruptions*) Otherwise I was to reply in detail. I am not going into the details now. I have just to submit and confirm the fact that my Ministry had no direct relationship with the unfortunate incident which took place with regard to this incident.

SHRI D. N. TIWARY (Gopalganj) : Mr. Speaker, Sir, I have to say one thing. The Minister has just said that his Ministry has got nothing to do with the incident. It means that the House Committee has got everything to do. I would say that the function of the House Committee is to allot or order evacuation.

MR. SPEAKER : I am going into the matter.

SHRI D. N. TIWARY : We wrote to the Ministry for evacuation of certain

houses. In what way, by what method they have to do, it is their concern; it is not the concern of the House Committee.

श्री सोमजीभाई डामोर (दोहद) : अध्यक्ष महोदय, हम को बोलना है। हाउस कमेटी के चैयरमैन ने हमारे मकान को नाला लगा दिया है और हम को आज ऐसे ही कपड़े लेकर आना पड़ा है। मैं आज हंगर-स्ट्राइक पर जाने वाला हूँ।

ये ब्राह्मण हैं, ब्राह्मणों को देते हैं, हम शड्यूल्ड ट्राइब्ज हैं इसलिये नहीं देते हैं। सब ब्राह्मणों को रेगुलराइज कर दिया है, हम दूसरी पार्टी के हैं, हम को क्यों नहीं दिया। प्राइम मिनिस्टर को भी बोला है। यह मच बात है, चैयरमैन को बोला। चैयरमैन हमारी मुना नहीं है, हम ने कई दफे उनको निन्दा है (*ध्वजघात*)

MR. SPEAKER : This was mentioned in the morning, but I have said that I will inquire into the matter. Therefore, there is no point in raising it again.

SHRI SIKANDAR BAKHT : It places me in a very delicate position...

MR. SPEAKER : I am going into the matter. I will hold responsible whoever is responsible. Mr. Borole.

श्री डी० जी० गवई (बुलडाणा) : अध्यक्ष महोदय, हम ने मंत्री महोदय और हाउस कमेटी के वक्तव्यों को सुन लिया है। हम इस बात का सप्टीकरण चाहते हैं कि उन लोगों को घर से निकालने का आदेश किस ने दिया।

MR. SPEAKER : I am not taking up that matter now.

श्री डी० जी० गवई : पुलिस को आदेश किस ने दिया, हम यह सप्टीकरण चाहते हैं।

MR. SPEAKER : I said I will look into the matter. Everybody is directing the Speaker. That is an advantage.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Please do not take it that way. You are one of us.